

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4065
ANSWERED ON:03.12.2010
TAX ASSESSMENT OF DISTCOMS
Vasava Shri Mansukhbhai D.

Will the Minister of FINANCE be pleased to state:

- (a) whether tax assessment of Private Power Distribution Companies (DISTCOMS) is done in an arbitrary manner by the revenue officers in Delhi thus incurring revenue loss to the Government during the recent time;
- (b) whether the Government have conducted any enquiry in this regard;and
- (c) if so, the details thereof and the action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S. PALANIMANICKAM)

(a) No Sir, the tax assessment of Private Power Distribution Companies (DISTCOMS) has not been done in an arbitrary manner by the revenue officers in Delhi. The assessments in case of all three DISTCOMS in Delhi, namely, BSES Yamuna Power Ltd., BSES Rajdhani Power Ltd. and North Delhi Power Ltd. have been done after making requisite enquiries resulting in substantial additions to the returned income of these companies.

(b)& (c): Not applicable in view of reply provided in part (a).